सुर पर (स्कार)

Declaration of Assets and Liabilities

	Year
	I, ANNU SHORYA , sor/daughter/wife of LATE SHIV SHANKAR PASYAN
ager	d. 29 years, belonging to BIHAR MIDHAN SABNA PAINA
serv	rice and presently working asOFFICE ATTENDAMI
give	herein below the details of the assets (immovable, movable, bank balance, etc.) of
mys	elf, my spouse and dependants*:
A.	Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be

given) Dependant-3 Dependant-1 Dependant-2 Self Spouse Description Sr. Etc. Name Name Name(S) Name No. (1) Cash 5,000 (11) Deposits in 32,000 Banks, Financial Institutions And In SBI Non-Banking Financial Saving Companies account (111) Bonds, Debentures and Shares in companies Other financial (iv) institutions, NSS, Postal Savings, LIC Policies, etc. (V) Motor Vehicles (details of make, etc.) Jewellery (give (vi) Gold details of 109 weight and

45,000/-

value)

Other assets, such as values of claims / interests

(vii)

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated!

Sr. No.	have to be indicated) Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(ili)	Buildings (Commercial and residential)					
	Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			Letters and the second		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		The state of the s		•	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI	3,94,507	
	(ii) Loans from financial institutions	A. C.	Comments of the Comments of th	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water			
	(E) dues to departments dealing with supply of electricity		_	

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	(d) dues to departments dealing with telephones	***	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIIPS2696 G	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		The state of the s
	(iv) Property Tax		100 Maria 100 Ma

C. <u>Personal De</u>	etall .	
GPF/CPF/PRAN No.	:-	110145365671
Gender	:-	f (M/F)
Date of Birth	į.	0 3 0 4 1 9 9 5 (DD/MM/YYY
Class/Group	:-	C (A/B/C)
Cadre	1-	BIHAR VIDHANSABHA SACHIVALAYA
		(Full Name e.g. B.A.SBihar Administrative Service;
		B.S.S Bihar Secretariat Service etc.)
Home District	i*	MUNINER
I hereby d knowledge and be		that the above details are true to the best of my

Name of Employee: ANNU. SHORYA.

Designation: Office ATTENDANT.

Department: BIHAR Y J DHANSABHA PAINA

Army Shorya

Note:

Place: PATMA (BIHAR)

Date: 06 02 24

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.

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